

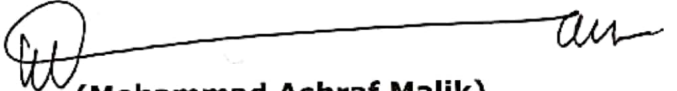
**OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE BUDGAM  
\*\*\*\*\***

**ORDER NO: 43**

**DATED: 07-07-2021**

Keeping in considerable decline in daily number of COVID-19 Cases and also availability of Public Transport, all the employees of District and Sub-Ordinate Courts of Budgam are requested to adhere the Office timings strictly as per Order No 1638/NG dated 22-05-2020 issued by Hon,ble High Court of J&K.

The response of this Order shall be reviewed after 07 days.

  
(Mohammad Ashraf Malik)  
Pr. District & Sessions Judge  
Budgam

**Copy to:**

All Ld Judicial Officers for information and strict compliance.

  
Chief Administrative Officer